

<b>PENDENCY IN THE HIGH COURT OF TRIPURA AS ON 31.12.2024</b>		
<b>Sl. No.</b>	<b>Category of cases (Family Court matters)</b>	<b>Pendency (As on 31.12.2024)</b>
1	MAT App	25
2	FA	1
3	FAO	0
4	Criminal Revision Petition	7
<b>Total</b>		<b>33</b>
<b>Pendency of Family Court related matters in all the Family Courts of Tripura as on 31.12.2024</b>		
<b>Sl. No</b>	<b>Name of the Family Courts</b>	<b>Pendency as on 31.12.2024</b>
1	Family Court, Agartala	854
2	Additional Family Court, Agartala	865
3	Family Court, Udaipur	360
4	Family Court, Kailashahar	610
5	Family Court, Ambassa	38
6	Family Court, Khowai	159
7	Family Court, Sonamura	161
8	Family Court, Dharmanagar	342
9	Family Court, Belonia	256
<b>Total</b>		<b>3645</b>
<b>Pendency of Family Court related matters in all the District Courts of Tripura (other than the Family Courts) as on 31.12.2024</b>		
<b>Sl. No</b>	<b>Name of the District</b>	<b>Pendency as on 31.12.2024</b>
1	West Tripura District	1
2	Gomati District	74
3	South Tripura District	41
4	Unakoti District	0
5	North Tripura District	90
6	Sepahijala District	192
7	Khowai District	0
8	Dhalai District	148
<b>Total</b>		<b>546</b>
<b>Total pendency of Family Court related matters in the District Judiciary of Tripura as on 31.12.2024</b>		
1	<i>Family Courts</i>	3645
2	<i>District Courts other than the Family Courts</i>	546
<b>Grand Total</b>		<b>4191</b>